

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF MILITARY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1630**  
TO BE ANSWERED ON 21<sup>st</sup> SEPTEMBER, 2020

**IMPORT EMBARGO ON 101 ITEMS**

1630. SHRI MAGUNTA SREENIVASULU REDDY:  
SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI CHANDRA SEKHAR BELLANA:  
SHRI KURUVA GORANTLA MADHAV:  
MS. PRATIMA BHOUMIK:  
SHRI SUBBARAYAN K.:  
SHRI SUMEDHANAND SARASWATI:  
SHRI JAYADEV GALLA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has announced total embargo for 101 defence items beyond 2023;
- (b) if so, the details of these items and the reasons therefor;
- (c) whether it is a fact that many of these items can be produced in the Ordnance factories and Defence Public Sector Undertakings (DPSUs);
- (d) if so, the details thereof and the measures proposed to be taken for strengthening the DRDO , Ordnance factories and DPSUs to meet our defence requirements; and
- (e) whether the Government has any plan for formulating a mechanism in which DRDO, Ordnance Factory Board (OFB), DPSUs and armed forces can come together to assess the actual requirement of such items for Defence forces and if so, the details thereof?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(SHRI SHRIPAD NAIK)

(a) & (b): Yes, Sir. The Government, in order to provide impetus to self-reliance in defence manufacturing, has promulgated a negative list of 101 Defence Weapons/Platforms for embargo on import beyond timelines indicated against each item in the list, as part of Atmanirbhar Bharat Abhiyan. The list of such items is annexed at Annexure-I.

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(c): Yes, Sir.

(d): A Statement giving details of measures taken for strengthening the DRDO, Ordnance factories and DPSUs to meet our defence requirements is annexed as Annexure-II.

(e): A Statement is annexed as Annexure-III.

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**ANNEXUE-I REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1630 FOR ANSWER ON 21.09.2020 REGARDING 'IMPORT EMBARGO ON 101 ITEMS'.**

**List of 101 Defence Weapons/Platforms notified for Import Embargo**

Ser	Name of Platform/ Weapon/ System / Equipment	Indicative Year- Import Embargo
<b>With effect from Dec 2020</b>		
1.	120mm Fin Stabilised Armour Piercing Discarding Sabot (FSAPDS) Mark II Ammunition	Dec 2020
2.	7.62x51 Sniper Rifle	Dec 2020
3.	Tracked Self Propelled (SP) Gun (155mm x 52 Cal)	Dec 2020
4.	Short Range Surface to Air Missiles (Land variant)	Dec 2020
5.	Shipborne Cruise Missiles (>290 km)	Dec 2020
6.	Multi Barrel Rocket Launcher (MBRL) (Pinaka Variant)	Dec 2020
7.	Simulators Presenting Smart Ranges And Multi-Function Targets	Dec 2020
8.	Battalion Support Weapons Simulators	Dec 2020
9.	Container-based Simulators for Live Fire Training	Dec 2020
10.	Tailor-made Simulators for Counter Insurgency (CI)/Counter Terrorism (CT) based Training	Dec 2020
11.	Force-on-force Live Tactical Simulators / Infantry Weapon	Dec 2020
12.	Tank Simulators (driving, as well as, crew gunnery)	Dec 2020
13.	155mm/39 Cal Ultra-Light Howitzer	Dec 2020
14.	Successor of Flycatcher & Upgraded Super Fledermaus (USFM) / Air Defence Fire Control Radar (ADFCR)	Dec 2020
15.	Component Level Repair Facility for Tank T-90	Dec 2020
16.	Shipborne Close in Weapon System	Dec 2020
17.	Bullet Proof Jackets	Dec 2020
18.	Ballistic Helmets	Dec 2020
19.	Missile Destroyers	Dec 2020
20.	Multi-Purpose Vessel	Dec 2020
21.	Offshore Patrol Vessel	Dec 2020
22.	Next Generation Missile Vessels	Dec 2020
23.	Anti-Submarine Warfare Shallow Water Crafts	Dec 2020
24.	Water Jet Fast Attack Craft	Dec 2020
25.	Ammunition Barges	Dec 2020
26.	50ton Bollard - Pull Tugs	Dec 2020
27.	Survey Vessels	Dec 2020
28.	Floating Dock	Dec 2020

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29.	Diving Support Vessels	Dec 2020
30.	Pollution Control Vessels	Dec 2020
31.	Anti-Submarine Rocket Launchers	Dec 2020
32.	Shipborne Medium Range Gun (<76 mm)	Dec 2020
33.	Torpedo Tube Launcher for Light Weight Torpedoes	Dec 2020
34.	Magneto - Rheological Anti Vibration Mounts	Dec 2020
35.	All variants of Depth Charges	Dec 2020
36.	Shipborne Sonar System for Large Ships	Dec 2020
37.	Hull Mounted Submarine Sonar	Dec 2020
38.	Short Range Maritime Reconnaissance Aircraft	Dec 2020
39.	Anti-Submarine Rocket	Dec 2020
40.	Shipborne Chaff Rockets	Dec 2020
41.	Shipborne Chaff Rocket Launcher	Dec 2020
42.	Integrated Ship's Bridge System	Dec 2020
43.	Light Combat Aircraft (LCA) MK I A - Enhanced Indigenised Content	Dec 2020
44.	Light Combat Helicopters	Dec 2020
45.	General Purpose Pre Fragmentation Bombs between 250-500 Kg	Dec 2020
46.	Radar Warning Receiver (RWR) for Transport Aircraft	Dec 2020
47.	Ground Based Mobile ELINT System	Dec 2020
48.	Transport Aircraft (Light)	Dec 2020
49.	GSAT-6 Satellite Terminals	Dec 2020
50.	Aerial Delivery Systems for Transport Aircraft	Dec 2020
51.	Digital Tropo Scatter/LOS Communication System	Dec 2020
52.	Low Level Transportable Radar	Dec 2020
53.	CBRN Detection & Monitoring System	Dec 2020
54.	CBRN Decontamination & Protection System	Dec 2020
55.	Parachute Tactical Assault (PTA)- G2	Dec 2020
56.	Dragunov Upgrade System	Dec 2020
57.	PKMG Upgrade System	Dec 2020
58.	Simulators for A Vehicles / B Vehicles	Dec 2020
59.	Simulators for Towed and Self Propelled Guns of Air Defence	Dec 2020
60.	Simulators for Correction of Fire by Observers	Dec 2020

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61.	Military trucks of 4x4 and above variants: 12x12, 10x10, 8x8, 6x6	Dec 2020
62.	Fixed Wing Mini UAVs	Dec 2020
63.	500 Ton Self Propelled Water Barges	Dec 2020
64.	Software Defined Radio (TAC) for IN	Dec 2020
65.	Next Generation Maritime Mobile Coastal Battery (Long Range)	Dec 2020
66.	Advance Landing Ground Communication Terminals (ALGCTs) for ALGs	Dec 2020
67.	Field Artillery Tractor (FAT) 6X6 for Medium Guns	Dec 2020
<b>With effect from Dec 2021</b>		
68.	Towed Artillery Gun (155mm x 52 Cal)	Dec 2021
69.	Wheeled Armoured Fighting Vehicle (AFV)	Dec 2021
70.	Light Machine Gun	Dec 2021
71.	125 mm Fin Stabilised Armour Piercing Discarding Sabot (FSAPDS) New Generation Ammunition	Dec 2021
72.	Assault Rifle 7.62 x 39mm	Dec 2021
73.	30 mm Ammunition for Infantry Fighting Systems	Dec 2021
74.	Mine Fragmentation	Dec 2021
75.	Mine Anti-tank	Dec 2021
76.	Mine Anti-Personnel Blast	Dec 2021
77.	Multipurpose Grenade	Dec 2021
78.	Inertial Navigation System for Ship Application	Dec 2021
79.	Conventional Submarines	Dec 2021
<b>Dec 2022 Onwards</b>		
80.	40mm UBGL (Under Barrel Grenade Launcher)	Dec 2022
81.	Lightweight Rocket Launcher	Dec 2022
82.	155 mm Artillery Ammunition	Dec 2022
83.	EW Systems ó Shipborne	Dec 2022
84.	Material Handling Crane 2.5 to 7.5 Tons (Vehicle Mounted)	Dec 2023
85.	GRAD BM Rocket	Dec 2023
86.	30MM HEI/HET	Dec 2023
87.	ASTRA-MK I Beyond Visual Range Air to Air Missile (BVR AAM)	Dec 2023
88.	EW Suit for MI-17 V5	Dec 2023
89.	Communication Satellite GSAT-7C	Dec 2023
90.	Satellite GSAT 7R	Dec 2023
91.	Basic Trainer Aircraft (BTA)	Dec 2023

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92.	Expendable Aerial Targets (Land based)	Dec 2024
93.	Small Jet Engines with 120kgf thrust	Dec 2024
94.	Low Level Light Weight Radar (LLLWR) (Land based)	Dec 2024
95.	Close in Weapon System (Land based)	Dec 2024
96.	23 mm ZU Ammunitions	Dec 2024
97.	30mm VOG 17	Dec 2024
98.	Electronic Fuses for Artillery Ammunitions	Dec 2024
99.	Bi- Modular Charge System (BMCS )	Dec 2024
100.	High Power Radar (HPR) (Land based)	Dec 2025
101.	Long Range ó Land Attack Cruise Missile	Dec 2025

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**ANNEXUE-II REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1630 FOR ANSWER ON 21.09.2020 REGARDING 'IMPORT EMBARGO ON 101 ITEMS'.**

Many steps have been taken by the Government to promote the domestic defence industry to meet our defence requirements. Some of the measures taken by the Government to reinvigorate Defence Public Sector Undertakings (DPSUs) and Ordnance Factories are elucidated in the subsequent paragraphs.

- (i) Various measures taken to strengthen Ordnance Factories and DPSUs include Buy Indian -Indigenously Designed, Developed and Manufactured (IDDM) category for capital acquisition.
- (ii) Boosting the order book through enhanced focus on defence export, import substitution of defence equipment.
- (iii) Modernization/ capacity expansion/ up-gradation of manufacturing/ capacity expansion/ up-gradation of manufacturing facilities.
- (iv) Separate budget heads for domestic capital procurement diversification of product line and greater emphasis on Research & Development.
- (v) DPSUs and Ordnance Factories are encouraged to become system integrators which require development of a multi-level ecosystem. The outsourcing and Vendor Development Guidelines have been promulgated to promote participation of private sector. DPSUs and OFB have been given firm targets to increase their outsourcing and vendor development. The endeavour is to create a strong and vibrant eco-system of Small and Medium Enterprises.

**2. Other initiatives**

- (i) **Dare to Dream' 2.0 Programme**. DRDO has launched an innovation contest 'Dare to Dream 2.0' for emerging technologies to promote individuals & startups for innovation in Defence and Aerospace technologies in the country. The -Dare to Dream 2.0 is an open challenge to promote the innovators and startups of the country.
- (ii) Government has notified a Policy for indigenization of components and spares used on Defence Platforms in March, 2019 with the objective to create an industry ecosystem which is able to indigenize the imported components (including alloys & special materials) and sub-assemblies for defence equipment and platforms manufactured in India.

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- (iii) Defence Investor Cell has been created in February, 2018 to provide all necessary information including addressing queries related to investment opportunities, procedures and regulatory requirements for investment in the sector.
- (iv) Public sector industries including DPSUs and Ordnance Factories are encouraged to spearhead Research and Development projects, such as Dhanush by OFB, Light combat helicopter by Hindustan Aeronautics Limited (HAL), etc.

**3. Initiatives taken by DRDO**

- (i) Mandatory focus on pre project activity.
- (ii) Increased frequency of project reviews.
- (iii) Increased involvement of Services and production partners during development process and reviews.
- (iv) Higher delegation of financial powers to Lab Directors for Procurement sanction of Projects. Engaging academic institutes for increasing Knowledge base and Technology Readiness Levels.
- (v) Introduction of Development cum Production Partner (DcPP) Culture.
- (vi) Milestone based review process and online progress update.
- (vii) Transfer of Technology (ToT) Policy for Industries, Patent Policy (Free access to Industries) and DRDO Industry Synergy Summit.

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**ANNEXUE-III REFERRED TO IN REPLY TO PARTS (e) OF LOK SABHA UNSTARRED QUESTION NO. 1630 FOR ANSWER ON 21.09.2020 REGARDING 'IMPORT EMBARGO ON 101 ITEMS'.**

DRDO, Ordnance Factory Board (OFB), DPSUs and armed forces being part of same Ministry regularly interact with each other for the design development and production of Defence equipment as per requirements of Defence Forces. In addition, the initiatives taken by the Ministry to share the requirements of Services with Indian Industry both Public and Private Sector, as also DRDO are elucidated in the subsequent paragraphs.

- (i) **Technology Perspective & Capability Roadmap (TPCR).** Technology perspective and Capability Road map hosted on MoD website provides the industry an overview of equipment that is envisaged to be inducted into the Indian Armed Forces in the coming years. This intends to drive the technology development process that the industry may like to pursue. This roadmap guides the industry in planning or initiating technology development, partnerships and production arrangements. Whilst pursuing any development or collaboration, the Indian industry is required to accord due importance to the Indian Government's thrust towards 'Make in India'. The Ministry of Defence is committed to the Government's drive towards development of indigenous production capability in the private and public sectors. Participation of the MSMEs is also encouraged in the 'Make in India' initiatives of our armed forces.
- (ii) **IBO-DPSU Interactions.** Interaction with the Indian Business Organisation (IBO) and Defence Public Sector Undertakings (DPSUs) is undertaken with an aim of inducing synergy between the Industry and the Defence Forces. In light of the Hon'ble PM's directives on 'Atmanirbhar Bharat Abhiyan', challenges faced by the industry due to COVID-19, and existing external security situation, these scheduled interactions and meetings assume even greater importance. Not only does this help foster indigenization, but helps establish this interaction as a formal process in the Services Capital Acquisition Plan (SCAP) Categorization Cycle. All upcoming unclassified acquisition cases are shared with the Industry and their readiness/capability to meet requirements is adjudged, thereafter. The Services present their requirements to the industry, followed by meaningful debate, thereafter.

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